

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 18.01.2022 (TUESDAY)

COURT -II (VIRTUAL MODE)

11:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 334 of 2021	Sun Pharmaceutical Industries & Anr. Vs. Sumit Binani & Anr.	Shyam Kumar	Sanjay Kapur Arjun Asthana-R1 V.M. Kannan-R2 Jishnu Chowdhury-RP
2.	Comp. App. (AT) (Ins) No. 832 of 2020	Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhuri and Ors. With	Neeha Nagpal	Indranil Ghose-R1 Madhav Kanoria-R2
3.	Comp. App. (AT) (Ins) No. 846 of 2020	Ramesh Chander Garg & Ors. Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	Indranil Ghose-R1 Madhav Kanoria-R2

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By order of Hon'ble Chairperson
-sd/-
Registrar